

and eight years were found in an unconscious state in a bag carried by one Baba Debi Singh, alleged to be a leader of a gang of child-lifters;

(b) how many children have been kidnapped and recovered by the police from Delhi;

(c) whether Government are aware that such kidnapped children are blinded, maimed or crippled for the purpose of professional begging in the cities by organized gangs;

(d) the number and names of culprits arrested so far; and

(e) the steps taken by Government to prevent kidnapping of children and minors?

The Minister of State in the Ministry of Home Affairs (Shri Vidya Charan Shukta): (a) Yes, Sir.

(b) 29 children were kidnapped in the Union Territory of Delhi during the period from 1.1.67 to 31.7.67, of whom 21 have so far been recovered.

(c) Government are aware of the scope for physical and mental harm to which such kidnapped children can be exposed.

(d) 16.

(e) Besides normal measures, police patrolling in plain clothes on Railway platforms, cinema houses, bus stands etc. is constantly done and a Missing Persons' Squad is functioning in the Crime Branch of the C.I.D. of Delhi Police. As and when any case of child lifting is reported, vigorous investigations are made.

शिक्षा के माध्यम के रूप में मैथिली भाषा

8480. श्री भोगेन्द्र झा: क्या शिक्षा मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार ने सारे देश में विश्वविद्यालय स्तर तक प्रादेशिक भाषाओं की शिक्षा के माध्यम के रूप में अपनाने का अन्तिम रूप से निर्णय कर लिया है; और

(ख) यदि हाँ, तो क्या शिक्षा के माध्यम के रूप में मैथिली भाषा को भी अपनाने का सरकार का विचार है ?

शिक्षा मंत्री (डॉ० विष्णु खन्ना) :

(क) जो हाँ। सरकार ने सिद्धान्त रूप में विश्वविद्यालय स्तर तक प्रादेशिक भाषाओं की शिक्षा के माध्यम के रूप में अपनाने का निर्णय किया है।

(ख) शिक्षा के माध्यम के रूप में वे ही भाषाएँ प्रयुक्त की जा सकती हैं जो सविधान की श्रावणी अनुसूची में शामिल हैं।

Financial assistance to Madras for Rehabilitating Refugees from Burma

8481. Shri Jagannath Rao Joshi: Will the Minister of Labour and Rehabilitation be pleased to state:

(a) whether it is a fact that the Chief Minister of Madras has requested the Central Government for more funds for relief and rehabilitation of refugees from Burma; and

(b) if so, the reaction of Government thereto?

The Minister of State in the Ministry of Labour, Employment and Rehabilitation (Shri L. N. Mishra): (a) No, Sir.

(b) Does not arise.

Expenditure on Agricultural Research

8482. Shrimati Sushila Khatgi: Shri Manibhai J. Patel: Shri Bishwanath Roy:

Will the Minister of Education be pleased to state:

(a) whether it is a fact that only ten per cent of the total expenditure by the Council of Scientific and Industrial Research is incurred on agricultural research; and

(b) if so, whether Government propose to increase this percentage on agricultural research in the light of the rising importance of scientific research in agriculture?

The Minister of Education (Dr. Tri-guna Sen): (a) and (b). The Council of Scientific and Industrial Research is not directly responsible for agricultural research but indirectly supports agricultural development by research in some aspects of related botanical, chemical and technological fields. Such activities form part of the work of some of the national laboratories/institutes and no separate account is kept.

विधायकों द्वारा अपने दलों को छोड़कर अन्य दलों में चले जाना

8483. श्री कालिक प्रोराधों :
श्री प्रो० प्र० त्यागी :
श्री रामगोपाल शालवाले :

क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या इस बात को देखते हुए कि अनेक विधायक हाल ही में अपना दल छोड़कर अन्य दलों के सदस्य बन गये हैं, विधान मंडलों के निर्वाचित सदस्यों को अपना दल छोड़कर अन्य दल का सदस्य बनने की प्रवृत्ति को रोकने के लिये कोई विधेयक पुरःस्थापित करने का सरकार का विचार है; और

(ख) यदि हां, तो उसका व्यौरा क्या है ?

गृह-कार्य मंत्रालय में राज्य-मंत्री (श्री बिष्वा चरण शुक्ल) : (क) इस समय ऐसा कोई सुझाव विचाराधीन नहीं है ।

(ख) प्रश्न ही नहीं उठता ।]

Scheduled Castes and Scheduled Tribes trained personnel in Industrial Training Institutes

8484. **Shri Ram Charan:** Will the Minister of Labour and Rehabilitation be pleased to state:

(a) the total number of Scheduled Castes and Scheduled Tribes personnel throughout the country who have been trained in various trades by the In-

dustrial Training Institutes or through other agencies of Government during the last five years up to the 30th June, 1967;

(b) the total number of Scheduled Castes and Scheduled Tribes personnel trained by ITI, who have been absorbed in various services during the last five years; and

(c) the steps taken to provide jobs to the unemployed Scheduled Castes and Scheduled Tribes trained personnel?

The Minister of Labour and Rehabilitation (Shri Hathi): (a) A statement is laid on the Table of the House. [Placed in Library. See No. LT-1408/67].

(b) Information regarding Scheduled Castes and Scheduled Tribes personnel trained at the I.T.Is. and who are placed in employment through the Employment Exchanges is not being collected.

(c) The various development schemes in the Five Year Plans are expected to lead to larger employment opportunities for all employment seekers including the Scheduled Castes and Scheduled Tribes trained personnel.

Selections made by U.P.S.C.

8485. **Shri Ram Charan:**
Shri S. Kundu:

Will the Minister of Home Affairs be pleased to state:

(a) the total number of officers selected and recommended for appointment by U.P.S.C. for Gazetted posts (excluding those selected by competitive examinations) during the last ten years (upto the 30th June, 1967);

(b) the number of Officers among them selected and recommended for appointment by the U.P.S.C. from among the departmental candidates and non-departmental candidates separately during the said period; and: